

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On Memo.

M.A. 35/04 for appropriate order.
Copy not served.

(Disposed of matter)

Branch

My

28/1/05

M.A. 35/04 for appropriate order.
Copy not served.
For reference
memo.

D
8.12.05

Back.

Order dt 9.12.05

Copy of Order may be given to both the counsels.

R
4.1.06

S.O (T)

Order dated 9/12/05

None appears for the applicant nor the applicant is present in person, nor there is any formal request for adjournment.

However Mr. S.B. Jena, Ld. Adl. Standing Counsel for the respondents is present and heard.

Having heard the M.A. 35/04, the same is dismissed.

number (3)

Justice